

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

Petitioner(s)

VERSUS

SARVESH

Respondent(s)

(IA No. 136029/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 20-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, AOR
Mr. Akshay Sahay, Adv.

For Respondent(s) Mr. Dinesh K Tripathi, Adv.
Mr. Vijay Kumar, Adv.
Mr. Manish Pandey, Adv.
Ms. Karina Hasija, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the court made the following
O R D E R

List on 16th April, 2024, high up on the Board.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)